

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.222 of 2012 &
IA 364 of 2012**

Dated: 15th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Reliance Industries Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. A.M.Singh, Sr.Adv.
Mr. K.R. Sasiprbhu
Mr. Gaurav Mitra

Counsel for the Respondent(s): Mr. Vipul Sharda for R-1
Mr. Piyush Joshi

ORDER

Post the matter for hearing on **21.1.2013 at 1.00 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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